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(c) if so, since when and the details of project works undertaken in Orissa for the development of Inland Fisheries?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) The States are: Bihar, Madhya Pradesh, Orissa, Uttar Pradesh and West Bengal.

- (b) Yes, Sir.
- (c) The Project was under implementation in Orissa from 1980 for a period of 5 years in 7 districts. Recently, 4 more districts have been brought under the project. The details of progress in the implementation of this project in Orrissa are furnished below:
  - (i) Water area brought under fish 6,888 culture in hectares.
  - (ii) Farmers trained (Nos.) 6,657
- (iii) Hatcheries
  - (a) proposed to be constructed.
  - (b) under construction 4
- (iv) A Fish Seed Development Corporation has been set up to take up construction and maintenance of hatcheries.

Land survey and settlement operations in Sixth Plan

9394. SHRI CHINTAMANI PANI-GRAHI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the target fixed by various States to complete the survey and settlement operations of land in the Sixth Plan period;
- (b) the guidelines sent by his Ministry to various States in this regard; and
- (c) the progress made in implementing the above programme?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA): (a) to (c) In many States, where there is a continuous system of updating land records, no periodic survey and settlement operations are held. In some other States, particularly those which had the permanent land settlement system before independence, periodic re-survey and re-settlement operations are held. It is difficult to quantify the targets and achievements in physical terms for these multistage operations. Schemes for this purpose

are drawn up by the States under their annual plans. Financial allocation for these under the annual plans, forms part of the total allocation meant for land reforms purposes.

In States where consolidation of holding is done, re-survey and re-settlement operations form part of these proceedings.

Government attaches great importance to updating of land records and, therefore, has from time to time advised the State Governments to take all necessary measures for updating land records where they are out of date and for ensuring a process of continuously keeping them upto date.

State-wise progress of operation Flood-II
9395. SHRI HARISH KUMAR GANGWAR: Will the Minister of AGRICULTURE be pleased to state:

- (a) the progress, State-wise, year-wise and action item-wise under Operation Flood-II; and
- (b) whether allocation of finances has been approved by Government for project proposals, State-wise and year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) A statement indicating the progress of key components on State-wise basis under Operation Flood II as on 29.2.84 is attached.

(b) Under Operation Flood II, Government have not prescribed State-wise allocation of funds, Requirement of funds is determined in consultation with the State Govt. and its nominated implementing agency and on the dimensions of the project. The Government have approved item-wise allocation of funds for Operation Flood II Project. Allocation of funds to the States under Operation Flood II is made on the basis of the perspective Dairy Development Plan prepared and furnished by States to the Indian Dairy Corporation. allocation is made on the dairy development project parameters contained in the Plan. The allocations are approved by the Board of Directors of the Indian Dairy Corporation which also includes Government representatives.